

**GOVERNMENT OF INDIA
MICRO, SMALL AND MEDIUM ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:2370
ANSWERED ON:08.12.2011
KHADI AND VILLAGE INDUSTRIES COMMISSION
Laguri Shri Yashbant Narayan Singh; Rama Devi Smt.

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the details regarding constitution of Khadi and Village Industry Commission (KVIC) indicating the number of its Members;
- (b) whether the Government has reviewed the functioning of the Commission;
- (c) if so, the details thereof and the action taken by the Government in this regard; and
- (d) the steps taken by the Government to make the aforesaid Commission more result oriented?

Answer

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VIRBHADRA SINGH)

(a): Government in the Ministry of Micro, Small and Medium Enterprises (MSME) vide Gazette Notification (Extraordinary) dated 28th November 2011 has re-established the Khadi and Village Industries Commission (KVIC) with six zonal members, four expert members and three ex-officio members for a period of five years. One of the zonal members has also been appointed as Chairman of the Commission.

(b) to (d): Monitoring and review is a continuous process. Based on monitoring and review, action as appropriate and necessary is taken for systemic and other improvements. Central Government has also constituted the National Khadi and Village Industries Board under the KVIC Act, 1956 for assisting the Commission in the discharge of its functions. Ministry of MSME has also formed two internal core groups in the Ministry, one under the chairmanship of Minister MSME and the other under the chairmanship of Secretary MSME, to review the implementation of schemes of the khadi and village industries sector. Necessary guidance and co-ordination is also provided by the Ministry to KVIC to make it more result-oriented.